

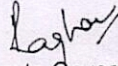
Government of Jammu and Kashmir  
Planning, Development & Monitoring Department  
Civil Secretariat, (J&K), Srinagar.

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Notification

Srinagar, the 14<sup>th</sup> August, 2023

S.O. 426 In exercise of the powers conferred by clause (iv) of rule 8 of the Census Rules, 1990 and in supersession of earlier notifications issued on the subject, the Government of Jammu and Kashmir hereby freezes the boundaries of Districts / Tehsils, Municipalities, Towns, Revenue Villages and other Administrative units in the whole Union territory of Jammu and Kashmir w.e.f 01.01.2024 till completion of Census, 2021.

**By Order of the Lieutenant Governor.**



Secretary to Government,  
Planning Dev. & Monitoring Department

No. PDMD-PFD/70/2021-02

Dated: 14 .08.2023

Copy to the:-

1. Regional General and Census Commissioner, India, NDCC Building-II, Jai Singh Road, New Delhi for information.
2. All Financial Commissioner's.
3. All Administrative Secretaries to Government.
4. Chief Electoral Officer, J&K.
5. Divisional Commissioner, Jammu / Kashmir.
6. All Head of the Department's.
7. Director, Information J&K, UT.
8. All Deputy Commissioner's.
9. Director, Census Operations, J&K, UT.
10. Private Secretary to Hon'ble Lieutenant Governor.
11. Private Secretary to Chief Secretary, J&K.
12. Pvt. Secretary to Secretary to Government, PD&MD.